

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 872/2017

(Arising out of impugned final judgment and order dated 25-02-2016 in WP No. 398/2012 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

DR. ANAND PRATAP SINGH & ORS.

Respondent(s)

WITH

SLP(C) No. 2739/2017 (XI)

IA No. 1/2017 - CONDONATION OF DELAY IN FILING

IA No. 1/2017 - EXEMPTION FROM FILING O.T.)

Date : 27-09-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI

HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 04.10.2021.

(BABITA PANDEY)
COURT MASTER

(PARVEEN KUMARI PASRICHA)
ASST. REGISTRAR